

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.06.2024 AT 1.00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/77/9/AMR/2021	Admitted	9 of IBC	Pattabhi Enterprises Vs Blue Park Seafoods Private Limited
	IA(IBC)/107/2024	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	ITC Limited - Agri Business Division Vs Mr.Rajesh Chillale, RP of Blue Park Seafoods Private Limited
	IA(IBC)/399/2023	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Sri. Rajesh Chillale, RP of Blue Park Sea Foods Pvt. Ltd Vs. Andhra Pradesh Central Power Distribution Corporation Limited
	IA(IBC)/362/2023	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Mr. Rajesh Chillale, RP of Blue Park Seafoods Private Limited Vs. ITC Agro Limited

**ORDER**

**IA(IBC)/107/2024:**

**Present:** Mr. J. Raghu, Ld. Counsel for the Applicant  
Mr. Bendi Ravi Teja, Ld. Counsel for the Respondent.

Vakalat and Counter not filed. At the request of the Ld. Counsel for the Respondent, for filing Vakalat and Counter, list the matter on 19.07.2024.

**IA(IBC)/399/2023:**

**Present:** Mr. Bendi Ravi Teja, Ld. Counsel for the Applicant  
None appears for the Respondent.

Pleadings are completed. For hearing, list the matter on 19.07.2024

**IA(IBC)/362/2023:**

**Present:** Mr. Bendi Ravi Teja, Ld. Counsel for the Applicant  
Mr. J. Raghu, Ld. Counsel for the Respondent

Pleadings are completed. For hearing, list the matter on 19.07.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**